

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

33

C.P No. 743/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Balwant Singh Kanda
V/s.
Kanda Auto Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

① Dipali Diment
Advocates
Kavita Srivastav
for Respondents
Plants

1. SATYAVIKRAM . Adv. for the Petitione. *Saty V.K*
ORDER

CP No. 743/241-242/NCLT/MB/MAH/2017

At request of the parties, order dated 19.02.2017 is hereby extended until next date of hearing i.e. on **20.03.2018**.

V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)